

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) The all-India total recoverable reserves of primary gold ore as on 1-4-1993 as per the national mineral inventory are around 18 million tonnes with a total gold content of about 67 tonnes.

(b) The total production of gold and diamonds during the last three years is as under:-

	1991-92	1992-93	1993-94 (Provisional)
Gold (Kgs.)	2036	1838	2076
Diamond (Carats)	18213	18752	15768**

**Upto Jan., 1994

(c) Gold is extracted in the country mainly in Karnataka and Andhra Pradesh.

(d) Companies engaged in production of gold update their technology and equipment from time to time depending on their availability and company's resources.

(e) Bharat Gold Mines Ltd. (BGML) and Hutti Gold Mines Company Ltd. (HGML) are the only two primary producers of gold in the country. Profit earned/losses incurred by these companies are as under:-

(Rs. in crores; Profit + ; Loss -)

	Bharat Gold Mines Ltd.	Hutti Gold* Mines Co. Ltd.
1991-92	- 42.28	+21.55
1992-93	- 34.40	+1.50
(Provisional)	- 35.44	+ 5.32

*(Profitability related to gold operations only)

Import of Telecom Equipment by MNCs

4563. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether MNC's are importing the Telecom equipments in finished form instead of manufacturing it in India;

(b) if so, the details thereof and the steps taken by the Government in this regard;

(c) whether Counter Vailing Duty (CVD) is being imposed on import of Finished Telecom Goods;

(d) if so, the details thereof and if not, the reasons therefor;

(e) whether Indian manufacturers are subjected to rigorous Procedures of Quality Assurance, TEC Type Approval Bulk Production clearance; Environmental tests etc.and in the process projects of Indian manufacturers get delayed;

(f) if so, whether MNCs are exempted from all these tests; and

(g) if so, the details with reasons therefor and the concrete steps taken by the Government to mitigate the difficulties of Indian manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). According to the Export - Import Policy announced by the Government of India, import of all Telecom. equipment except consumer telecom equipments is allowed without any permission or licence from the Government. The Indian Companies as well as the MNCs can import finished telecom. equipment.

(c) Yes, Sir.

(c) Does not arise.

(d) The Counter-vailing Duty has been imposed on the import of specified finished Telecom Equipment under Custom Notification No. 79/94 dated 1-3-94.

(e) Indigenous manufacturers are subjected to validation tests and Quality Assurance tests by the Department of Telecom to examine the conformance to the Specifications and quality. These tests are conducted in the minimum reasonable time.

(f) Validation tests are performed by the Department of Telecom on MNCs products also. The Switching Equipments of the new technology from MNCs have, however, not been subjected to any QA tests. All QA tests will be performed when these equipments are productionised in India.

(g) The present practice of conducting Quality Assurance tests in Factories is essential to get quality products and it cannot be treated as problems to manufacturers.

New Akashwani Stations

4564. SHRI HARIN PATHAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up new stations all over the country;

(b) if so, the details of the locations thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b). Yes, Sir. Details are given in the attached *Statement*.

STATEMENT

List of New Air Stations that are being set up in the country

Sl. No.	Location	State
1	2	3
1.	Ziro	Arunachal Pradesh
2.	Kokrajhar	Assam
3.	Tezpur	Assam
4.	Diphu	Assam
5.	Bhubri	Assam
6.	Dhanbad	Bihar
7.	Junagarh	Gujarat
8.	Hissar	Haryana
9.	Kinnaur	Himachal Pradesh
10.	Kullu	Himachal Pradesh
11.	Bhadarwah	Jammu and Kashmir
12.	Kargil	Jammu and Kashmir
13.	Poonch	Jammu and Kashmir
14.	Bijapur	Karnataka
15.	Nasik	Maharashtra
16.	Osmanabad	Maharashtra
17.	Churachandpur	Manipur
18.	Jowai	Meghalaya
19.	Lungleh	Mizoram
20.	Saiha	Mizoram (Yet to be approved)